

(b) The information is being collected and will be laid on the table of the House.

[English]

Migrant Teachers of Vishwa Bharati School in Kashmir

1045. SHRI MORESHWAR SAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether migrant teachers of Vishwa Bharati School in Kashmir are not getting their salary for the last one year;

(b) if so, the reasons thereof; and

(c) whether any direction is proposed to be issued for release of salary to such teachers; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Yes, Sir.

(b) As per information obtained from the Government of Jammu & Kashmir, Vishwa Bharati Women College is a private organisation running a College and School in Srinagar. This institution is in receipt of Grant-in-aid from the State Government on the basis of the various requirements projected by them. The State Government is not involved in disbursement of salaries to teachers or other staff of this institution. The Grant-in-aid from the State Government is regulated on the criterion of furnishing income and expenditure statement as well as on the felt needs of a particular institution.

The Vishwa Bharati Women College has been released Grant-in-aid to the extent of Rs. 9.50 lakhs during the current year. Being a private organisation, its management has taken a decision not to pay wages

to the staff who have migrated from Kashmir Valley and whose services could not be utilised in Jammu since the Grant-in-aid is being utilised to keep the facilities operational in Kashmir Valley.

(c) and (d). Does not arise.

[Translation]

Shortage of Essential Commodities due to strike in Super Bazar

1046. SHRI GANGA CHARAN LODHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the consumers had to face shortages of essential commodities as employees of Super Bazar in Delhi went on strike from 23rd September, 1990; and

(b) if so, the alternative measures taken by the Government to ensure timely availability of essential commodities to the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b). The employees of the Super Bazar had struck work from 24th to 26th September 1990. Again employees of the Super Bazar went on strike w.e.f. 23.11.1990 to 11.12.1990. According to the Delhi Administration, during this period, all the fair price shops, nominated agencies like Delhi Civil Supplies Corporation, Kendriya Bhandar and Delhi Consumers Cooperative Wholesale Store Limited, etc. continued to function and distributed essential commodities.

Survey on Kalazar

1047. SHRI CHHEDI PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have sent a team to Bihar to conduct a survey on Kalazar; and

(b) if so, the details of the report submitted by them?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b). An expert team under the Chairmanship of Dr. C.P. Thakur, visited, Darbhanga and Sahibganj districts of Bihar and Murshidabad of West Bengal for an on the spot assessment of implementation of Kala-azar Control Programme at various levels.

The comments and recommendations made by the Expert Committee are as under:—

1. Strengthening of diagnostic facilities at PHC level—by training at least one PHC medical officer and one technician and providing equipment for bone marrow and splenic puncture test—for confirmed diagnosis.
2. District level—Bone marrow and Splenic puncture tests should be made available.
3. Advance centre—Medical Colleges hospitals in Bihar and West Bengal should be developed for research and training.
4. Follow-up—System of follow-up of patients during and after treatment should be ensured with fixing accountability to specific officers at all levels.
5. Treatment schedule—Sodium Stibo Gluconate (S.A.G.) should

be given at least for 20 days and may be extended upto 30 days at a dose of 20mg/k.g. of body wt. (Maximum of 850 mg.) as 1st line of treatment.

Pentamidine should be given at a dose of 4mg. of body weight on alternate day as a 2nd line of treatment only if the patient remains unresponsive to 1st line of drug.

6. D.D.T. Spray—2 rounds of DDT spray in a year (Feb-March and May-June) in all indoor surfaces upto a height of 6 feet from ground level.
7. Timely release of funds—The fund should be released by State well in time to facilitate district level officers.
8. Possibility of funding by external agencies may be explored.
9. A well developed management information system is needed.

[English]

Ban on Advertisement of Pan Masala and Cigarettes

1048. SHRI MANIKRAO HODLYA
GAVIT:
SHRI R.N. RAKESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under consideration of the Union Government to ban the advertisement of Pan Masala and Cigarettes in newspapers, magazines, posters and electronic Media as they are not good for health and advertisements give a fillip to their popularity and sale;